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tional Thermal Power Corporation is setting up three combined cycle gas turbine projects, alongwith the HBJ gas pipeline, at Kawas in Gujarat, Auraiya in Uttar Pradesh, and Anta in Rajasthan. The installed capacity of the PTOject at Kawas and Auraiva is about 600 MW each, while the installed capacity of the Anta project is about 430 MW. The estimated costs of the projects are Rs. 416 crores, 477 crores and Rs. 320 crores respectively.

## Generation of hydro-electricity in **Himachal Pradesh**

705. SHRIMATI RENUKA CHOW-DHURY: Will the Minister of ENERGY be pleased to state:

- (a) whether in view of the vast scope for the generation of hydro-electricity in Himachal Pradesh, the Central Government will provide financial help to the Government of Himachal Pradesh for the production of Electricity to be eupplied to entire North India; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SU-SHILA ROHTAGI): (a)'and (b) In addition to the Baira Siul hydro-electric project (180 MW) and t'he Cha-mera hydro-electric (540 MW) which are under operation/execution in Himachal Pradesh in the Central sector, it is proposed to execute the Nathpa Jhakri hydro-electric project (1500 MW) as a joint venture between Governments of India and Himachal Pradesh with (shares in investment in the ratio 75:25 respectively. While the Nathpa Jhakri hydroelectric project has already been posed for World Bank assistance, external assistance for pome more hydro-electric projects of Himachal Pradesh is under consideration.

## Scandals in DESU relating to purchase of sub-standard medicines

to Questions

706. SHRI CHOWDHARY RAM SEWAK: Will the Minuter of ENERGY be pleased to state:

- (a) whether Government's atten tion has been drawn to the news-item which appeared in 'Jan Satta' of 26th April, 1986, 16th June, 1986 and 20th June, 1986 regarding the purchase of medicines sub-standard and scandals prevailing in DESU;
- (b) if so, whether Government have ordered any inquiry against the officers involved in the purchases and also against the Vigilance Officers and other Senior Officers who have given shelter to the guilty officers; and
  - (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND OF STATE IN MINISTER THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SU-SHILA ROHATGI): (a) Yes, Sir.

(b) and (c) The case regarding alleged purchase of sub-standard medicines is presently under examination of CBI.

DESU is investigating the case of alleged short supply of cotton mentioned in one of the news items referred to in part (a) of the Question.

## **Natural Gas Grid**

707. SHRI RAOOF VALIULLAH: i Will the Minister of PETROLEUM AND NATURAL GAS be pleased to fefer to the answer to Unstarred Question 52 given in Rajya Sabha on the 18th November, 1985, and state what is the present position in regard to the Getting up of a National Gas Grid for effectively utilising the gas resources in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE